## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.69/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP No.04/2010
NAME OF THE COMPANY	Marudar Power Pvt.Ltd Lignite Power Pvt.Ltd Others
NAME OF THE TRANSFEROR/DEMERGER COMPANY	Manoj Kumar Kanunga
NAME OF THE TRANSFEREE/RESULTING COMPANY	Marudar Power Pvt.Ltd Lignite Power Pvt.Ltd Others
UNDER SECTION	397/398

## Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

## Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R-SANKALNARAYAWAN	S. F. Ach		
G-GIRIDHAR	Adval	gindhor 6400 @ gmilt cap 8008486521	sh

Heard Mr. R. Sankarnaraynan and Mr. G. Giridhar, learned counsels for the respondent. The matter is still pending in the Supreme Court.

Post the Case on 12.02.2018.

Member (Technical)

Member (Judicial)

Srikanth